



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/1292/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 28th February, 2020.

Sub: **Restricted holiday along with head quarter leave permission**

Ref:- Your letter No. DJSV/STDR/F-57/2020/867, dtd. 26.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day restricted holiday on 02.03.2020 along with station leave permission from the evening of 29.02.2020 till the morning of 03.03.2020, has been granted. The Civil Judge & Assistant Sessions Judge, Sivasagar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/1293/A, dated 28.2.2020
Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

[Signature]
28/2/2020

JT. REGISTRAR (VIGILANCE)

Rolan